

**In The Central Administrative Tribunal,  
Jaipur Bench, Jaipur**

OA/PA/MP. No. 411 /1993 (in OA 463 /93)

W.R.C. L.R.C.

Versus V.O. & Ors.

| Date of Order        | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                      | <p align="center">This is an M.P. (in OA. No <u>463</u> /93) for permission to file joint application in OA. It is in order.</p> <p><i>SP (T) [Signature]</i> <span style="float: right;"><i>[Signature]</i><br/>370</span></p>                                                                                                                                                                                                                                                                                                                                                                                                 |
| <p><u>3/8/93</u></p> | <p>Mr. R.C. Gaur Counsel for the applicant.</p> <p align="center">Register &amp; Put up in Court for admission on <u>4/8/93</u> as prayed</p> <p align="center"><i>[Signature]</i><br/><b>REGISTRAR<br/>G.A.T., JAIPUR</b></p>                                                                                                                                                                                                                                                                                                                                                                                                  |
| <p><u>4.8.93</u></p> | <p>Mr. R.C. Gaur - counsel for applicant.</p> <p>The Learned Counsel for the Applicant wishes to withdraw for the M.P. The prayer is allowed. The M.P. is withdrawn with the liberty to file a fresh M.P. The M.P. stands withdrawn.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;"> <p><i>[Signature]</i><br/><b>C.P. Sharma</b><br/>Adm. Member.</p> </div> <div style="text-align: center;"> <p><i>[Signature]</i><br/><b>(D.L. Mehta)</b><br/>Vice-Chairman</p> </div> </div> <p><i>copy sent to the app. and [unclear] 6085</i></p> <p align="center"><i>1-9-93</i></p> |